COURT NO.12

SUPREME COURTOF INDIA RECORD OF PROCEEDINGS

Civil Appeal No(s). 8176/2022

KAUSHIK NARSINHBHAI PATEL & ORS.

Appellant(s)

VERSUS

M/S. S.J.R. PRIME CORPORATION PRIVATE LIMITED Respondent(s)

Date : 22-07-2024 This appeal was called on for pronouncement of judgment today.

For Appellant(s)	Mr. Ajit Kumar Sinha, Sr. Adv. Mr. Govind Jee, AOR Mr. Omanakuttan K K, Adv. Ms. Rambha Singh, Adv. Mr. Akhilesh Kumar Mishra, Adv. Mr. Kartikeya Khanna, Adv.
For Respondent(s)	Mr. Balaji Srinivasan, AOR Mr. Devamshu Behl, Adv. Ms. Garima Jain, Adv.

Hon'ble Mr. Justice C.T. Ravikumar pronounced the Reportable Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Sanjay Kumar.

The appeal is allowed in part in terms of the signed reportable judgment, placed on the file.

Pending application(s), if any, stands disposed of.

(DR. NAVEEN RAWAL) DY. REGISTRAR (MATHEW ABRAHAM) COURT MASTER (NSH)